

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 186 & 187 of 2014 in**  
**DFR No. 360 of 2014**

**Dated : 25<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Him Chemicals Ltd.**

**... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory**  
**Commission & Anr.**

**... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ajay Vaidya**

**ORDER**

**IA No. 186 & 187 of 2014**  
**(Delay in filing & refiling)**

Issue notice to the Respondents returnable on 08.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/js